

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sherry Jose & 1 ors
Vs
Transmarine Services India Pvt Ltd

MAIN PETITION NUMBER : CP/1262/2019

(IA/MA) APPLICATION NUMBERS

IA/124/2020

ORDER

Present: Mr. N.P.Vijaykumar, Ld. Counsel for Applicant/Petitioner.
Ms. Chinna Abraham, Ld. Counsel for R2 to R4 and R7.
Ms. K.Sunitha, Ld. Counsel for R5 & R6.
Mr. G.V.Ravikumar, Valuer/Independent Auditor,

Mr. G.V.Ravikumar submits that he is in process of finalizing the accounts.
He seeks and is granted four weeks time to submit report.

List the Application for filing report / hearing on **05.09.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)